Auditors' Certificate on Maintenance of Balance in InCA (s) / OCA (s) for the Quarter / Year ending:

(To be submitted by non-bank Payment Aggregator (PA) – Cross Border to respective Regional Office of DPSS, RBI within a fortnight from the end of Quarter / Year for InCA / OCA business separately) (foreign currency to be used for non-INR InCA case)

(Amount in Rs.)

	(Amount in Rs.				
Sr.	Items		Comments from the		
No.			Aud	itor/s	
1.	Name & Address of the PA - CB				
2.	Name & Address of the Auditor				
3.	Escrow Bank Details like	(1) InCA / OCA 1:			
		Name of the Bank			
		Branch Address			
		Account No.			
		(2) InCA / OCA 2:			
		Name of the Bank			
		Branch Address			
		Account No.			
4.	Outstanding Liability (amount due to the merchants and settled to the InCA(s) / OCA(s) by acquiring / AD banks) of the entity at the beginning of the Quarter / Year (foreign currency to be used for non-INR InCA case)		₹		
			I (h		
			€		
5.	InCA (s) / OCA (s) balance at the beginning of the		InCA / OCA	InCA / OCA	
	Quarter / Year	0 0	1	2	
			₹	₹	
6.	Debits to InCA(s) / OCA(s) during the quarter / year		InCA / OCA	InCA / OCA	
			1	2	
		ed merchants, towards sale of	₹	₹	
	 goods / services / investments Refund to be credited to the payer for the reversals of purchase transactions Payment to another PA or PA – CB – I who is part of the transaction flow, for ultimate settlement of 		₹	₹	
			₹	₹	
	funds to the merchan				
7.	Credits to InCA(s) / OCA(s) during the quarter / Year	InCA / OCA	InCA / OCA	
, .		e, adming the quarter, real	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	2	
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	Receipt of funds from payers for merchants, onboarded towards purchase of goods / services / investments	₹	₹
	b. Receipt of funds from other PAs for settlement to their merchant	₹	₹
	c. Refunds thereof initiated by merchants (failed / disputed / returned / cancelled transactions)		
8.	InCA / OCA account(s) Balance at the end of the Quarter / Year	₹	₹
9.	Outstanding Liability (amount due to the merchants and settled to the escrow by acquiring banks) of the entity at the end of the quarter / year	₹	
10.	The auditor shall verify the outstanding liability of the entity with the closing balance of the InCA(s) / OCA(s) on daily basis. Whether the InCA(s) / OCA(s) had sufficient balance to cover the outstanding liability of the entity at all times?		
	(i) number of days of shortfall in balance (ii) amount short in escrow account(s) on each of the days there was shortfall		
	If yes, (i) Least amount by which InCA(s) / OCA(s) exceeded outstanding liability of the entity at EOD during the quarter.		
	(ii) Date on which InCA(s) / OCA(s) exceeded outstanding liability of the entity at EOD by the least amount during the quarter.		
11.	(i) Minimum balance in each of the InCA (s) / OCA(s) separately during the Quarter / Year (ii) Maximum balance in each of the InCA (s) / OCA(s) separately during the Quarter / Year		
12.	Number of merchants registered for payments with each bank separately: (i) At the beginning of Quarter / Year (ii) At the end of Quarter / Year		

b) Any other information that Auditor may like to indicate for	r the purpose of this certificate:
Place:	
Date: Stamp:	Signature: Name and Designation:

Other information:

a) Average time taken for payments to merchants: